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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 73/2000

New Delhi this the 20th day of January, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SMT. SHANTA SHAstry, MEMBER(A)

Jagat Singh,
Physical Education Teacher,
Kendriya Vidyalaya No.1,
Delhi Cantt.,
Delhi-110038.

...Applicant

(By Advocate Shri Anil Srivastava)

-Versus-

1. Assistant Commissioner,
Delhi Region,
Kendriya Vidyalaya Sangathan,
JNU Campus, New Mehrauli Road,
New Delhi-110067.

2. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110067.

...Respondents

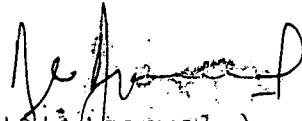
O R D E R (ORAL)

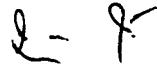
Justice Ashok Agarwal:

Present O.A. is filed at the stage of issue of a chargesheet in respect of disciplinary proceedings initiated against the applicant. It is, inter alia, contended on behalf of the applicant that on the documents which have been produced on record, none of the charges has been made out to justify the holding of the enquiry. In our view, it would be improper to interfere at this interlocutory stage. Whatever defences the applicant has, we have no reason to doubt, will be taken into account while deciding the disciplinary proceedings.

A.F.

2. Present O.A., in the circumstances, is summarily rejected.


(Ashok Agarwal)
Chairman


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(Shanta Shastry)
Member (A)

/as/